F.No. 01(01)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi - 66

Dated: 11.05.2018

ORDER NO. 94 of 2018

Hon'ble President is pleased to partially modify the sitting notified vide **order no. 188 of 2016 for CESTAT Ahmedabad** to the extent indicated below:-

COURT		WORK ASSIGNED
Hon'ble, Shri Ramesh Nair	From 14.5.2018	Customs, Excise &
(Judicial) and Hon'ble Shri Raju,		Service Tax Division
Member (Technical)	further orders	Bench matters
		性性性を担急を行う

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By Order

(A.Mohan Kumar)

Registrar

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Dy. Registrar

F.No. 01(01)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi - 66

Dated: 11.05.2018

ORDER NO. 95 of 2018

Hon'ble President is pleased to order the following sitting commencing from 14.5.2018 to until further orders for CESTAT Mumbai to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri S.K. Mohanty, Member (Judicial) and Hon'ble Shri Sanjiv Srivastava, Member (Technical)	From 14.5.2018 onwards	Service Tax Division Bench matters
Hon'ble Shri C.J. Mathew, Member (Technical) and Hon'ble Dr. Suvendu Kumar Pati, Member (Judicial)	100	Excise & Customs Division Bench matters

Note:

- 1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
- 2. On every Friday afternoon special bench sittings will be notified, if any.

By Order

(A.Mohan Kumar) , Registrar

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